

1	2	3	4	5
6.	Kerala	-	-	-
7.	Lakshadweep	-	12052	-
8.	Maharashtra	-	323838	-
9.	Odisha	-	1150000	10000
10.	Puducherry	-	54367	-
11.	Tamil Nadu	-	666380	-
12.	West Bengal	122	-	-
13.	Andaman and Nicobar Islands	-	14839	-
2018-19				
1.	Andhra Pradesh	-	-	-
2.	Daman and Diu	-	9266	-
3.	Goa	-	11840	-
4.	Gujarat	-	31373	-
5.	Karnataka	-	35540	-
6.	Kerala	132	-	-
7.	Lakshadweep	-	1204	-
8.	Maharashtra	-	22458	-
9.	Odisha	-	1150000	-
10.	Puducherry	-	43357	15067
11.	Tamil Nadu	-	480763	-
12.	West Bengal	-	-	-
13.	Andaman and Nicobar Islands	-	6656	-

Selection of companies under PMFBY

1286. SHRI BINOY VISWAM: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of insurance companies that have been given the tender of Pradhan Mantri Fasal Bima Yojana (PMFBY);

(b) the criteria under which these insurance companies have been selected;

(c) whether Government's PSUs have been considered for PMFBY, if not, the reasons therefor;

(d) the total amount that has been given to these companies for insurance of Kharif and Rabi crops; and

(e) the total amount that have been claimed against the loss of crop from each of these insurance companies in the last one year along with the details of the insurance claim?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (e) The Insurance Companies mainly engaged in agriculture/rural insurance business and having adequate experience, infrastructure, financial strength and operational capabilities are empanelled by the Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY). Once insurance Company has been empanelled by DAC&FW, it is considered as a pre-qualified company to bid for the selection of implementing Agency (IA) to undertake implementation of the crop insurance Scheme/Programme of DAC&FW. However, selection of the company as implementing agency in the State is made by the concerned State Government through bidding process. At present, total 18 companies, which includes all the 5 Public Sector General Insurance Companies and 13 Private Sector General Insurance Companies, have been empanelled for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country. A list of empanelled companies is given in Statement-I (*See* below).

Company-wise details of premium paid to insurance companies and claims paid to farmers by insurance companies since inception of the scheme in Kharif 2016 till 2017 are given in Statement-II.

Statement-I

*List of Insurance Companies empanelled for implementation of
Pradhan Mantri Fasal Bima Yojana (PMFBY)*

PUBLIC SECTOR INSURANCE COMPANIES

1. Agriculture Insurance Company of India Ltd.
 2. National Insurance Company Ltd.
 3. New India Assurance Company Ltd.
 4. Oriental Insurance Company Ltd.
 5. United India Insurance Company Ltd.
-

PRIVATE SECTOR INSURANCE COMPANIES

6. Bajaj Allianz General Insurance Company Ltd.
7. Bharti AXA General Insurance Company Ltd.
8. Cholamandalam MS General Insurance Company Ltd.
9. Future Generali India Insurance Company Ltd.
10. HDFC-ERGO General Insurance Company Limited
11. ICICI-Lombard General Insurance Company Ltd.
12. IFFCO-Tokio General Insurance Company Ltd.
13. Reliance General Insurance Company Ltd.
14. SBI General Insurance Company Ltd.,
15. Shriram General Insurance Co. Ltd.
16. Tata-AIG General Insurance Company Ltd
17. Universal Sompo General Insurance Company Ltd.
18. Royal Sundaram General Insurance company Ltd.

Statement-II

Company-wise details of premium collected by insurance companies and claims paid since inception of the scheme in Kharif 2016 till Kharif 2017

Company	Gross Premium (₹ crore)		Farmers' share in Gross Premium (₹ crore)		Claims Paid (₹ crore)	
	2016-17	Kharif 2017	2016-17	Kharif 2017	2016-17	Kharif 2017
1	2	3	4	5	6	7
Agriculture Insurance Company of India Ltd.	8,003.69	6,215.59	1,587.21	911.78	5,411.44	6,371.81
Bharti AXA GIC Ltd.	-	211.23	-	29.19	-	88.31
Bajaj Allianz	1,479.33	969.12	290.82	172.14	1,116.97	880.69
Cholamandalam	265.60	491.89	104.47	105.38	141.95	506.14
Future Generali	180.57	-	68.90	-	69.51	-
HDFC Ergo	2,983.63	1,247.29	459.92	207.67	2,103.15	844.85
ICICI Lombard	2,328.06	1,716.44	429.40	293.81	1,717.05	2,207.55

1	2	3	4	5	6	7
IFFCO Tokio General Insurance	1,395.82	626.51	244.38	165.62	652.59	1,125.61
National Insurance Co. Ltd.	234.66	1,306.87	79.19	162.36	69.01	1,424.39
New India Assurance Co. Ltd.	573.55	2,033.47	50.54	209.49	1,451.16	522.00
Oriental Insurance Co. Ltd.	6.77	510.28	0.97	87.73	2.55	395.41
Royalsundaram General Insurance Co. Ltd.	-	1.89		178.32	-	0.52
Reliance General Insurance	1,173.88	884.04	336.12	0.59	433.73	673.39
SBI General Insurance	396.71	777.01	56.73	155.55	84.72	325.56
Shriram General Insurance	270.45	-	33.79	-	203.36	-
TATA AIG	450.02	371.40	83.62	88.97	514.88	526.21
United India Insurance	2,012.28	1,086.90	264.61	113.64	1,490.07	651.46
Universal Sompo General Insurance	590.48	1,317.53	125.38	156.46	677.43	228.53
GRAND TOTAL	22,345.51	19,767.46	4,216.05	3,038.70	16,139.58	16,772.42

Training to women farmers

1287. SHRIMATI VIPLOVE THAKUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has started any scheme to provide facilities to women farmers for development of the agriculture sector;

(b) if so, the details thereof along with the amount of funds allocated and utilised during the last two years and current year, State-wise;

(c) whether Government proposes to impart training to women farmers on the latest agricultural techniques, if so, the details thereof;

(d) whether the share of women farmers in agriculture sector is less than 30 per cent, and

(e) if so, the steps taken/being taken by Government to increase their share in agriculture sector?